

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2282
(To be answered on the 10th March 2016)

SERVICES OF CABIN CREW IN AIRLINES

2282. SHRI K. ASHOK KUMAR

Will the Minister of CIVIL AVIATION

तागर विमानतल मंत्री

be pleased to state:-

(a) whether Air India has removed 272 cabin crew members from its roll till May, 2015 for indiscipline;

(b) if so, the details thereof;

(c) whether the airlines removed these staffers by terminating their services, voluntary retirement and seeking resignations; and

(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

तागर विमानतल मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (d) : No, Madam. However, there have been 94 cases of removal, termination, voluntary retirement & resignation from 01.01.2014 to 31.05.2015 in Air India, as per details given below:

1. Removal - 11
2. Termination - 13
3. Voluntary Retirement - 27
4. Resignation - 43
